



केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
Ground Floor, Chanderlok Building,
36, Janpath, New Delhi - 110 001



ADMN-11017/1/2022-CERC

Dated: 14th March, 2022

PUBLIC NOTICE

Sub: CERC (Indoor/Outdoor Medical Facilities) (Second Amendment) Regulation, 2022

In exercise of powers conferred under Clause (za) of Sub-section (2) of Section 178 read with Sub-Section (3) of Section 91 of the Electricity Act, 2003 (36 of 2003) and all other powers enabling it in this behalf, the Central Electricity Regulatory Commission has prepared the draft Central Electricity Regulatory Commission (Indoor/Outdoor Medical Facilities) (Second Amendment) Regulations, 2022. Draft regulations are posted on the Commission's website i.e. www.cercind.gov.in and can be downloaded.

2. Notice is hereby given under sub-section (3) of section 178 of the Act read with Rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments from the stakeholders on the draft regulations. The communication in this regard may be sent to the undersigned by **31st March, 2022**. The comments may be sent over e-mail at asstsecy@cercind.gov.in.

3. Any communication received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Sushanta K. Chatterjee)
Chief (RA)
and Secretary (In-charge)